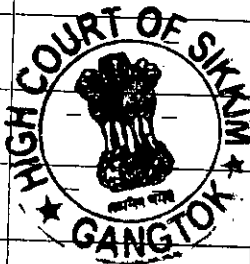


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.04.2022

Cases	Total pendency at the beginning of April, 2022 (Civil-Criminal)	Institution during the month of April, 2022 (Civil - Criminal)	Total disposal during the month of April, 2022 (Civil- Criminal)	Pendency at the end of April, 2022 (Civil- Criminal)
1. WRIT PETITION	78 03	07 -	03 02	82 01
2. APPEAL	19 22	01 02	03 02	17 22
3. RSA	13 -	- -	- -	13 -
4. FAO	03 -	- -	- -	03 -
5. CONTEMPT	01 -	- -	- -	01 -
6. MISC.CASES	- 03	- 01	- -	- 04
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- -	- -	- -
11. MAC APPEAL	11 -	- -	02 -	09 -
12. REVIEW	02 -	01 -	01 -	02 -
13. REVISION	02 08	- 01	01 -	01 09
14. MAT APPEAL	01 -	- -	- -	01 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 04	- -	- -	- 04
17. ARBITRATION PETITION/APPEAL	05 -	- -	- -	05 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	02 -	- -	- -	02 -
21. TAX APPEAL	02 -	- -	- -	02 -
22. Ex.P.	- -	- -	- -	- -
23. SP. APPEAL	- -	- -	- -	- -
24. Com. A.	- -	01 -	- -	01 -
GRAND TOTAL	139 40	10 04	10 04	139 40



Prepared by
Assistant Registrar
High Court of Sikkim
Gangtok

DEPUTY REGISTRAR (Jud.)
High Court of Sikkim
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HIGH COURT OF SIKKIM

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GRAND TOTAL	139 40	10 04	10 04	139 40



DEPUTY REGISTRAR (Judl.)

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Verified by

etc